

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:4072
ANSWERED ON:03.12.2010
PROPOSAL FROM KARNATAKA
Vishwanath Shri Adagur H

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the State Government of Karnataka has sent any proposal regarding the use of new and renewable energy sources in the State; and

(b) if so, the nature of the proposal, cost involved and the decision taken, if any by the Union Government in this regard?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a)&(b): Proposals for grant of central financial assistance (CFA) under the Ministry's schemes/ programmes are received on an ongoing basis through State Governments / designated State Nodal Agencies. At times, these proposals are found to be incomplete or not in line with the provisions of the schemes / programmes. Complete proposals in line with the schemes/ programmes are considered and approved subject to budget provisions. Details of various proposals received from Karnataka Renewable Energy Development Ltd. (KREDL), the designated State Nodal Agency of the State Government of Karnataka and the decision taken/present status are given in Annexure.